

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.5862
TO BE ANSWERED ON THE 3RD APRIL, 2018

CERTIFICATION OF AGRO-PRODUCTS

5862. SHRI SANTOSH KUMAR:
SHRI HARI OM PANDAY:
DR. RATNA DE (NAG):
SHRI MANOJ TIWARI:
DR. MAMTAZ SANGHAMITA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
be pleased to state:

- (a) whether the Government has any mechanism to certify the agro products made by different companies in the country;
- (b) if so, the details thereof, State-wise including Bihar;
- (c) whether any nodal officer has been appointed for the same and if so, the details thereof;
and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): Yes, Madam. The agro products made by different companies in the country are certified under Agricultural Produce (Grading & Marking) Act 1937 (AP (G&M) Act), popularly known as AGMARK.

AGMARK is a certification mark for agricultural produce, assuring that they conform to a grade standard notified by Department of Agriculture, Cooperation and Farmers Welfare.

DMI an attached office of Department of Agriculture, Cooperation and Farmers Welfare is implementing Agmark Certification under AP(GM) Act 1937 through its 11 Regional Offices, 27 Sub Offices, 11 Regional Agmark Laboratories (RALs) and 1 Central Agmark Laboratory (CAL). Additionally there are 98 State Agmark Grading laboratories, 68 private commercial laboratories for domestic trade and 23 private commercial laboratories for exports.

Till date, grade standards for 222 agricultural commodities have been notified. Group-wise list of the commodities, for which AGMARK grade standards have been formulated under the Agricultural Produce (Grading and Marking) Act, 1937, are at **Annexure-I**.

The companies which meet the compliance to the requirements of General and Specific Grading & Marking Rules under AP (GM) Act are issued Certificate of Authorization (CA) for manufacturing/ packaging of agro products. The number of such Certificate of Authorization issued by Directorate of Marketing and Inspection (DMI), state wise are at **Annexure-II**.

Bureau of Indian Standards (BIS) also gives certification mark license for following agro products:

Tapioca Sago (Sabudana); Wheat Atta; Edible Tapioca Starch; Malt Extract; Soluble Coffee Chicory Powder; Edible Groundnut Flour; Roasted Groundnut (Peanut) Kernels.

The state wise BIS certification mark license issued is at **Annexure-III**

(c): Yes, Madam. Though there are no nodal officers appointed, however, authorized officers of DMI at 11 Regional and 27 Sub Offices, are implementing Agmark Certification.

The BIS Certification mark scheme is implemented through its branch offices throughout India.

(d): In view of (c) above, the Question does not arise.

GROUPWISE LIST OF THE COMMODITIES FOR WHICH AGMARK GRADE STANDARDS HAVE BEEN FORMULATED UNDER THE AGRICULTURAL PRODUCE (GRADING AND MARKING) ACT, 1937

Name of the Group:	No. of commodities notified
1. Food grain and allied products -	30
2. Fruits and Vegetables	57
3. Spices and condiments	27
4. Edible Nuts	8
5. Oil Seeds	17
6. Vegetable Oils and Fats	19
7. Oil cakes	8
8. Essential oils	8
9. Fibre crops	5
10. Live stock, Dairy and poultry products	10
11. Other products	33
TOTAL	222

State-wise details of Certificate of Authorization (CA) for domestic trade

S. No.	Name of the State	Number of Certificate of Authorization
1.	Andhra Pradesh	250
2.	Arunachal Pradesh	0
3.	Assam	14
4.	Bihar	4
5.	Chandigarh	9
6.	Chhattisgarh	12
7.	Delhi	190
8.	Goa	0
9.	Gujarat	320
10.	Haryana	117
11.	Himachal Pradesh	25
12.	Jammu & Kashmir	67
13.	Jharkhand	0
14.	Karnataka	110
15.	Kerala	112
16.	Madhya Pradesh	339
17.	Maharashtra	314
18.	Manipur	0
19.	Meghalaya	1
20.	Mizoram	0
21.	Nagaland	2
22.	Odisha	6
23.	Pudducherry	6
24.	Punjab	182
25.	Rajasthan	389
26.	Sikkim	0
27.	Tamil Nadu	1007
28.	Telangana	278
29.	Tripura	1
30.	Uttar Pradesh	340
31.	Uttrakhand	31
32.	West Bengal	46
Total		4172

State wise of BIS Certification Mark Licences for Agro Products

Items	State	No. of Licences
Tapioca Sago Sabudana	Tamil Nadu	02
Wheat Atta	Tamil Nadu	01
Edible Tapioca Starch	Tamil Nadu	01
Malt Extract	Punjab	01
Soluble Coffe Chicory Powder	Andhra Pradesh	01
	Telangana	01
Edible Groundnut Flour	Tamil Nadu	02
Roasted Groundnut (Peanut) Kernels	Tamil Nadu	01

Note: There is no licensee having BIS Certification Mark Licence for Agro Products in Bihar State.
